

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/354(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS NIRMAL KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Deepanjan Dutta Roy, Adv. ] For the State Bank of India  
Ms. Sanjana Jha, Adv. ]

Ms. Urmila Chakraborty, Adv. ] For the RP  
Ms. Shreya Basu, Adv. ]  
Mr. D. Chakraborty, RP ]

**ORDER**

1. Ld. Counsel appearing on behalf of the State Bank of India present. Ld. Counsel/Authorised Representative appearing on behalf of the RP present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **25.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*